

*[English]***Modernisation of Ordnance Factories**

4730. SHRI ANANTH KUMAR : Will the Minister of DEFENCE be pleased to state:

(a) whether Government propose to modernise the Ordnance Factories;

(b) if so, the details of the steps proposed to be taken in this regard; and

(c) the expenditure likely to be incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b) Modernisation of ordnance factories is an ongoing process/ programme to meet the emerging requirements of the armed forces. The steps taken include replacement and renewal (R/R) of old plant and machinery, selective upgradation of processes, introduction of improved technology and augmentation of capacities in critical areas.

(c) The expenditure incurred/likely to be incurred for modernisation/capacity augmentation are:-

1994-95	Rs. 155 Crores
1995-96	Rs. 132 Crores
1996-97 (planned)	Rs. 281 Crores
1997-98 (planned)	Rs. 266 Crores

Sharing of Water with Bangladesh

4731. DR. C. SILVERA:
SHRI SANAT KUMAR MANDAL:
SHRI TARIQ ANWAR:
SHRI CHITTA BASU:
SHRI BRAJ MOHAN RAM:
DR. KRUPASINDHU BHOI:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the new Government in Bangladesh has since taken any initiative, in the light of the talks which the Foreign Secretary of India had with that Government during his recent visit to Dhaka, to hold talks with India on the sharing of Ganga Waters;

(b) if so, the details thereof and India's reaction thereto;

(c) the progress made so far, in regard to resolve this issue;

(d) whether the West Bengal Government, which is primarily concerned with the matter, will be associated during these talks; and if not, the reasons therefor; and

(e) the steps taken so far by the Government to reactivate the joint Rivers Commission?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Yes Sir.

(b) and (c) During the visit of the Bangladesh Foreign Secretary to Delhi in August, 1996, discussions were held, inter-alia, on the Ganga Water sharing at Farakka. It was agreed that to proceed further in the matter, Foreign Minister of India would visit Dhaka in September, 1996.

(d) Yes, Sir.

(e) Activating the Joint Rivers Commission would depend on the outcome of the discussion at the Foreign Minister's level.

*[Translation]***Navodaya Vidyalayas**

4732. SHRI SHIVRAJ SINGH:
SHRI BRAJ MOHAN RAM:
SHRI KESHAB MAHANTA:
SHRI MULLAPPALLY RAMACHANDRAN:
SHRI K.S. RAYADU:
SHRI R. DEVADASS:
SHRI VIJAY KUMAR KHANDELWAL:
SHRI YELLAIAH NANDI:
SHRI K.H. MUNIYAPPA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Navodaya Vidyalayas set up as on March 31, 1996, State-wise;

(b) whether the maintenance of Navodaya Vidyalayas in Madhya Pradesh is quite pitiable;

(c) if so, the steps taken/proposed by the Union Government to improve the condition of the Vidyalayas;

(d) whether the Government propose to allow Non-Government Organisations to undertake the responsibility of running the Vidyalayas;

(e) if so, the norms and procedure to be complied with;

(f) whether the Government propose to open more Navodaya Vidyalayas during 1996-97; and

(g) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) 378 Vidyalayas have been sanctioned by the Navodaya Vidyalaya Samiti (NVS) upto 31.3.1996, as per enclosed Statement.